

Code of ethics during CWG

*279. SHRI MANISHANKAR AIYAR: Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government's attention has been drawn to the report in The Hindustan Times, dated 2 July, 2010 regarding the arrangements made for vending per day of 3000-3300 packs of two condoms each through 150 vending machines at the Commonwealth Games Village; and

(b) if so, the compatibility of these arrangements, and similar supplementary arrangements at each of the stadia and other venues of the sporting events, with the code of ethics for tourism announced by the Hon'ble Minister of Tourism on the eve of the Commonwealth Games?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL): (a) Yes, Sir.

(b) The Organizing Committee has not made any arrangements for vending of condoms at any of the Commonwealth Games' Venues. Since a large scale sports event attracts huge gathering that includes local citizens and foreign visitors and since the visitors may not be aware of the local condom outlets, the National AIDS Control Organization (NACO) is proposing to set up Condom Vending Machines (CVMs) as a facility to protect them from high risk sex situation or resorting to have unprotected sex particularly when the condom shops are not accessible / closed. The propose to install CVMs in only those areas which would be potentially vulnerable from high risk behaviour.

Opening of Passport Sewa Kendras

*280. SHRI T.M. SELVAGANAPATHI: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government is considering to reduce the burden on existing Passport Offices in the country by opening Passport Sewa Kendras (PSKs) across the country;

(b) whether Government had made any tie-up with private companies to run Passport Sewa Kendras;

(c) if so, the details thereof; and

(d) whether the employees of Passport Offices have expressed strong reservation against PSKs?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI S.M. KRISHNA): (a) to (c) The Government has embarked on a Mission-Mode Project titled "Passport Seva Project" to comprehensively transform passport service delivery under the network of existing Passport Offices to meet the rapidly increasing demand for passports. The basic design involved outsourcing of non-sensitive front-end activities to a service provider and retaining sovereign and sensitive functions with the Government. Under the Project, 77 Passport Seva Kendras (PSKs) are proposed to be set up across the country. PSKs are set up by the Service Provider under the supervision of the Ministry and are headed by the officers of the Central Passport Organisation. M/s Tata Consultancy Services Limited (TCS) has been selected as the Service Provider for the Project.

(d) The employees of Central Passport Organisation have been cooperating in the implementation of the Project; however, the All India Passport Employees Association (AIPEA) has requested that their service related issues be addressed expeditiously by the Government.

WRITTEN ANSWERS TO UNSTARRED QUESTIONS

Pact on Nuclear Reprocessing

1951. SHRI PRAKASH JAVADEKAR: Will the PRIME MINISTER be pleased to state:

(a) whether India and US have signed a pact on Nuclear reprocessing;

(b) if so, the details thereof;

(c) whether signing of nuclear reprocessing pact is directly linked to passage of Civil Nuclear Liabilities Bill; and

(d) if so, the reasons therefore?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI PRITHVIRAJ CHAVAN): (a) and (b) Article 6(iii) of the Agreement for Cooperation between the Government of India and the